

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2296
ANSWERED ON:21.07.2009
NATIONAL AGRICULTURAL INSURANCE SCHEME
Mani Shri Jose K.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has reviewed the progress of the National Agricultural Insurance Scheme (NAIS) for crops;
- (b) if so, the details thereof;
- (c) the names of the States which have adopted/not adopted the NAIS;
- (d) whether any State including Kerala has expressed difficulty in implementing the above scheme;
- (e) if so, the details thereof; and
- (f) the efforts being made by the Union Government to implement the scheme in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Yes, Sir. A Joint Group, constituted by the Government, to study the improvements required in the existing crop insurance schemes has reviewed the progress of the National Agricultural Insurance Scheme (NAIS) and made important recommendations which interalia includes reduction in the unit area of insurance for major crops; improved method of calculation of threshold yield; higher indemnity level; coverage of additional risks etc.

(c): A list of States/UTs which adopted/not adopted the NAIS is annexed.

(d): No, Sir.

(e): Does not arise.

(f): To implement the NAIS smoothly in the Country, Government of India issues administrative instructions to all the States/UTs with details of terms of implementation of the scheme and make adequate budgetary provision. To make awareness about the scheme, massive publicity campaigns both in print and electronic media through States/implementing agency; active liaisoning with the State Government agencies and banks; participation in agricultural fair/Kisan Melas; periodical review of the progress of the scheme with State Governments, and financial institutions etc. are made.